

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P (CAA) No.749/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st February 2018, 10.30 A.M.

Name	of the Company	Biswanath Hosiery Mills	Ltd. & Ors.	
Under Section		230-232		
SI. No.			Appearing on behalf of	Signature with date

1. Mr D. N. Sherma 2. Mr Anikett Agarwad) Azv dr letitioner 1/14/18

ORDER

Ld. Counsel for the petitioners is present.

Heard. Reserved for order.

Sd (Jinan K.R.) Member (J)

(V.P.Singh) Member (J)

Sd